COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 242 OF 2017

Dated: 17th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Indian Wind Power Association (IWPA) Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Ms. Parichita Chowdhury for R-2

Mr. Aditya Grover for R-3

<u>ORDER</u>

None for the appellant.

List the matter on <u>06.09.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd